

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati the 6th February, 2024

No.HC.V-94/2023/94/Estt.## The following Staffs of this Registry are hereby directed to appear in the interaction to be held on 17.02.2024 (Saturday) from 3:00 pm onward at the R.G. Conference Room, 2nd Floor, Gauhati High Court (New Block), in connection with filling up of 3 (Three) clear and 2 (Two) anticipated vacancies of Usher by way of promotion.

Sl. No.	Name of the Applicant(s)	Designation
1	Sri Ganesh Kalita	Court Keeper
2	Sri Vijay Kr. Rai	Court Attendant
3	Shri Mahesh Karri	Sanitation Attendant
4	Sri. Dhrubajyoti Boro	Lawn Attendant
5	Sri Sankhadhar Roy	Court Attendant
6	Sri Dinesh Ch. Das	Court Attendant
7	Sri Pramod Kumar Ray	Court Attendant
8	Sri Narayan Sarmah	Court Attendant
9	Sri Purushottam Sarma	Lawn Attendant
10	Sri Surojit Roy	Lawn Attendant
11	Sri. Umananda Upadhya	Court Attendant
12	Sri. Sukumar Kalita	Court Attendant
13	Sri Sujit Paul	Court Attendant
14	Sri Deep Sonowal	Court Keeper
15	Chiranjit Barman	Lawn Attendant
16	Shri Sahzul Islam Mazumdar	Court Attendant
17	Sri Sumal Basumatary	Court Attendant
18	Sri Kishori Mohan Ray	Court Attendant
19	Sri. Majibar Rahman	Court Attendant
20	Sri Jitumani Patowary	Court Attendant
21	Sri Bitupan Kalita	Court Attendant
22	Sri Ruhit Hagjer	Lawn Attendant
23	Sri Pranab Rongchan	Lawn Attendant
24	Sri Dibyojyoti Bora	Court Attendant
25	Sri Didar Laskar	Farash
26	Sri Dejit Boro	Lawn Attendant
27	Saidul Islam	Court Attendant
28	Sri Pankaj Kumar Bhakat	Farash
29	Sri Manash Protim Konwar	Darwan
30	Sri Tulumani Talukdar	Court Attendant

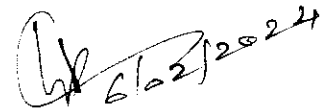
All the above mentioned applicants are hereby directed to report at aforesaid venue by 2:30 p.m.

By Order,

Sd/- Sri Purna Prasad Upadhaya
REGISTRAR (ESTABLISHMENT)

Copy to:

1. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
2. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (.....), Gauhati High Court, Guwahati.
4. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
5. The Assistant Registrar, (.....),Gauhati High Court, Guwahati.
6. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
7. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
8. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
9. The Project Manager, Gauhati High Court, Guwahati with a request to upload the Notice in the official website under the designated head.
10. The Private Secretary to Hon'ble Mr./Mrs. Justice,, Gauhati High Court, Guwahati.
11. The A.O.J,....., Gauhati High Court, Guwahati.
12. The Court Officer I & II, Gauhati High Court, Guwahati. He is requested to make arrangement for the refreshment.
13. The Chief Security Officer, Gauhati High Court, Guwahati.
14. The CA to the Registrar General, Gauhati High Court, Guwahati.
15. The CA to the Registrar (Establishment), Gauhati High Court, Guwahati.
16. Person Concerned.
17. The Order file/personal File.



REGISTRAR (ESTABLISHMENT)

